

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2024 in MAC App./18/2024/(Filing No.)

NATIONAL INSURANCE COMPANY LIMITED

APPLICANT

VERSUS

NIM TSHERING SHERPA AND ANOTHER

RESPONDENTS

Date: 21.03.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant

Mr. Sushant Subba, Advocate.

Mr. Madan Kumar Sundas, Advocate.

Mr. Birendra Chettri, Advocate.

ORDER

Heard Learned Counsel for the Applicant.

Issue Notice to the Respondents on the I.A. filed.

Requisites be filed within three days.

List on 24-04-2024.

Judge

21.03.2024